

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4430  
ANSWERED ON:30.08.2011  
IRREGULARITIES IN CWG PROJECTS  
Ram Shri Purnmasi

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Union Government has referred the Shunglu Committee findings on alleged irregularities in Commonwealth Games (CWG) projects by Delhi Government to the Home Ministry for further action;
- (b) if so, the details thereof;
- (c) whether the Home Ministry has submitted its action taken report to the Union Government; and
- (d) if so, the details thereof and the action taken thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): The High Level Committee (HLC) headed by Shri V.K. Shunglu has submitted six reports and the Ministry of Home Affairs has been assigned the task to examine the 3rd Report on "City Infrastructure". The comments of Government of NCT of Delhi, Ministry of Urban Development and other concerned agencies were called thereon. The reports and the replies of the concerned Departments have been examined and the comments/report of this Ministry are in advance stage of finalisation.

The Government has constituted a Group of Ministers(GOM) to look into the issues relating to the reports of the High Level Committee and consider the views expressed on the findings and recommendations by the concerned Ministries/Departments/ Governments including the Ministry of Home Affairs.